

**HIGH COURT OF TRIPURA
AGARTALA**

F.No.45(21)-HC/2020-21/1405

Dated, Agartala,
January 12, 2022

NOTIFICATION

Deferment of opening of Financial Bid

It is hereby notified for information of all concerned that the opening of the Financial Bid of the Tender issued from the High Court of Tripura vide No. F.45(21)-HC/2020-21/26866-67, dated the 07th December, 2021, for outsourcing of Sweeping and Cleaning works of the High Court Buildings, which was scheduled to be held on January 12, 2022, at 11 A.M, is hereby being deferred, due to some unforeseen and unavaoidable reasons, to a subsequent date and time which will be duly notified through this website.

Sd/-

(S. CHAKRABORTY)
Registrar (Admn., P & M)

Copy to:

The System Analyst, High Court of Tripura for uploading the Notification in the official website of the High Court.

(S. CHAKRABORTY)
Registrar (Admn., P & M)